

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.295/2001

Wednesday, this the 27th day of June, 2001.

CORAM;

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

N.N.Anirudhan,
Nambrath House,
Parlikad, Vyasagiri.P.O.
Wadakancherry,
Thrissur.

- Applicant

By Advocate Mr D Sreekumar

Vs

1. The Sub Divisional Inspector(Post Offices),
Wadakancherry Sub Division,
Wadakancherry.P.O. 680 582.
2. The Senior Superintendent of Post Offices,
Thrissur Division.
3. The Chief Post Master General,
Kerala Circle,
Thiruvananthapuram.
4. The Director General,
Postal Department,
New Delhi.
5. The Union of India represented by
its Secretary,
Ministry of Communication,
New Delhi.
6. Bineesh.E.S.
Ellikottil House,
Kanjiracode.P.O.
Wadakancherry,
Thrissur. - Respondents

By Advocate Mr KV Sachidanand(for R.1 to 5)

The application having been heard on 27.6.2001, the Tribunal
on the same day delivered the following:

O R D E R

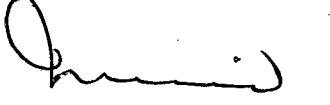
HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

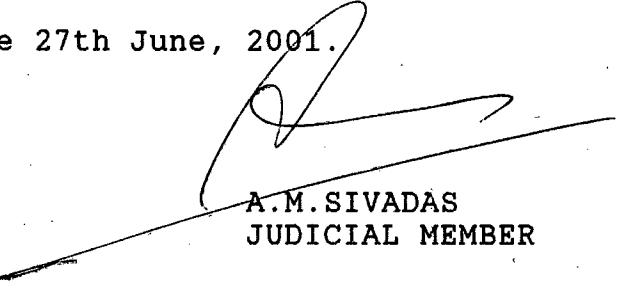
When the O.A. was taken up, learned counsel appearing for the applicant sought leave to withdraw this O.A without prejudice.

2. Leave Granted.,

3. Original Application is dismissed as withdrawn, without prejudice.

Dated, the 27th June, 2001.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

trs